

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)


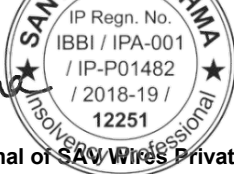
**FOR THE ATTENTION OF THE CREDITORS OF SAV WIRES COMPANY PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1	Name of corporate debtor	SAV Wires Private Limited
2	Date of incorporation of corporate debtor	25.08.2011
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Kolkata, Ministry of Corporate Affairs
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27100WB2011PTC166784
5	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Office (as per MCA records):</b> 5/53 Jagatipota, Krishan Market Road P.O-Dhalua Kolkata West Bengal 700152
6	Insolvency commencement date in respect of corporate debtor	16-12-2022 (IRP appointed on 07.02.2023. Order copy retrieved from web portal on 15.02.2023)
7	Estimated date of closure of insolvency resolution process	13-06-2023
8	Name and registration number of the insolvency professional acting as interim resolution professional	<b>CA Santanu Brahma</b> <b>Regn. No.:</b> IBBI / IPA-001 / IP-P01482 / 2018-19 / 12251
9	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> AH – 276, Salt Lake, Sector – II, Kolkata – 700091 <b>IBBI Registered Email:</b> ip.santanubrahma@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> AH – 276, Salt Lake, Sector – II, Kolkata – 700091 <b>Process Email ID:</b> savwires.ird@gmail.com (Claims should be sent to above process email ID only)
11	Last date for submission of claims	21-02-2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) N.A.

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata has ordered the commencement of a Corporate Insolvency Resolution Process of the “**M/s. SAV Wires Private Limited**” on 16.12.2022.

The creditors of “M/s. SAV Wires Private Limited”, are hereby called upon to submit their claims with proof on or before 21.02.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in Submission of false or misleading proofs of claim shall attract penalties.

  
  
**CA Santanu Brahma**  
Interim Resolution Professional of **SAV Wires Private Limited**  
IBBI Regn No. IBBI/IPA-01/IP-P01482/2018-19/12251 (AFA valid till 18.10.2023)

Kolkata, the 16th February 2023

# Govt to blacklist RE firms for missing deadlines

They could be blacklisted for three-five years

SHREYA JAI  
New Delhi, 16 February

Renewable energy companies that fail to meet the commissioning date of projects awarded by central government agencies will be blacklisted from future government tenders.

In a circular, the Union Ministry of New and Renewable Energy (MNRE) said that bank guarantees will be encashed and project developers blacklisted if the project is not constructed up until its due date.

"If any renewable energy project is not completed within the prescribed date of completion, its bank guarantee should be encashed and the developer blacklisted after asking him to show cause. The blacklisting will be for a period of three to five years. These are in accordance with the general financial rules of the government and apply to all tenders/bids," read the notice, reviewed by *Business Standard*.

The notice has been sent to Solar Energy Corporation of India (SECI), a statutory body under MNRE, responsible for tendering renewable energy projects,



India looks to achieve 500 Gw of renewable energy capacity by 2030

state-owned power generators NTPC and NHPC which also offer renewable projects to private companies.

Senior executives, however, pointed out that the encashment of bank guarantee in case of default was always part of the tender document issued by central government agencies. "Tenders by government agencies also have the provision to blacklist a firm after repeated and serious defaults," said an executive.

In the past two years, MNRE had offered renewable energy project developers to apply for extension in the commissioning date owing to the impact of the

## Easing solar import curbs may hinder production: Firms

Government's plan to lift trade barrier on solar modules risks stalling efforts by Indian firms to expand local production, according to domestic manufacturers. Officials are considering a relaxation of rules for the next two years that restrict imports from China and other foreign producers, because local plants can't keep up with rising demand.

Covid-19 pandemic. Several companies had also applied for extension, citing supply-chain disruptions from China, absence of allied transmission infrastructure, and land issues. However, as India aims to achieve 500 gigawatt (Gw) of renewable energy capacity by the end of this decade, sector watchers feel this move is to push project developers to step on the gas. At the current renewable capacity of 121 Gw, the Centre has failed to achieve its stated target of 175 Gw capacity by 2022.

There is currently no government database which tracks project defaults in the renewable energy sector.

# Byju's in talks to raise more than \$500 mn from TPG, two others

BLOOMBERG  
16 February

Byju's is in negotiations with investors including TPG, an American private equity firm, to raise more than \$500 million, a much-needed capital infusion that could help the world's most valuable edtech startup stave off potential debt issues.

Several investment firms including TPG and two Middle Eastern sovereign wealth funds have begun due diligence on the company, which is hoping to keep its valuation steady at about \$22 billion

during the financing, people familiar with the matter said. That's despite a global tech rout that's prompted layoffs in the thousands, depressed global investment activity and shaved billions off the valuations of once high-flying tech startups.

Negotiations are ongoing and it's unclear if the prospective investors will go ahead with a deal. Byju's, which grappled with mounting losses after the pandemic-era boom in online tutoring petered out, is in separate talks with creditors to renegotiate an agreement governing a \$1.2 billion loan that's in breach of covenants.

Representatives for Byju's and TPG declined to comment.

The start-up shelved plans for a stock-market debut last year as global markets slumped. It last raised funds in October at a \$22 billion valuation, days after announcing it would reduce its workforce by 5 per cent. It raised billions of dollars in capital to finance a global acquisition spree in the face of a tech downturn worldwide. It has since been plagued by challenges including a long-delayed filing of audited financial statements and a truncated fundraising last year.

# Nestlé net up 65.5% at ₹628 cr

SHARLEEN D'SOUZA  
Mumbai, 16 February

Nestlé India posted a 65.5 per cent increase in net profit to ₹628.06 crore, while revenue was up 13.6 per cent at ₹4,256.7 crore in the December quarter.

Domestic sales of the maker of Maggi noodles and KitKat chocolates were up 13.9 per cent at ₹4,061.8 crore in the quarter. Export sales were up 17.1 per cent to ₹171.4 crore. "We delivered our highest double-digit growth in a decade (in 2022) led by sustained volume and mix-led growth, leading to a strong value growth," said Suresh Narayanan, chairman and managing director of Nestlé India, in a statement.

## REPORT CARD

	Q3FY22 (₹ cr)	Q2FY23 (₹ cr)	Q3FY23 (₹ cr)	YoY (% chg)	QoQ (% chg)
Revenue*	3,748	4,602	4,257	13.6	-7.5
Other income	27	31	30	8.0	-3.6
PBITD	886	1,035	1,003	13.1	-3.1
PBT	737	899	859	16.6	-4.5
Net profit	379	661	628	65.5	-5.0

Note: PBITD is profit before interest, depreciation and tax. PBT is profit before tax  
\*Revenue from operations Source: Company; Compiled by BS Research Bureau

"Our robust performance on e-commerce continued was fuelled by quick commerce and click and mortar. Out-of-home (OOH) business made a strong comeback in 2022, recovering its pre-Covid base and delivering robust growth by revamp-

ing, resetting geography, channel and sales priority," he said.

The company's e-commerce contribution to its sales went up to 6.5 per cent in 2022 from 5.3 per cent in 2021, according to its investor presentation.

The company strengthened

its 'rurban' (rural + urban) approach by going deeper into smaller towns. "The rurban journey of the company is strong, continues to be strong is invested in dedicated resources and is an area of increased opportunity and growth for the company," Narayanan said.

## Category performance

The company saw strong growth in prepared dishes and cooking aids segment. Pricing and volume helped sales of Maggi Noodles and Maggi Masala-ae-Magic, while Milkmaid and ready-to-drink offering registered strong growth, but milk products continued to face challenges due to price rise.

**Waaree Renewable Technologies Limited**  
(Formerly Known as Sangam Renewables Limited)

**Leading India's Path to Carbon Net Zero**

STATEMENT UNAUDITED FINANCIAL RESULTS (STANDALONE AND CONSOLIDATED) FOR THE QUARTER AND NINE MONTHS ENDED 31<sup>st</sup> December 2022

Particulars	Standalone				Consolidated			
	31-12-2022 (Unaudited)	31-12-2021 (Unaudited)	31-12-2022 (Unaudited)	31-12-2021 (Unaudited)	31-12-2022 (Unaudited)	31-12-2021 (Unaudited)	31-12-2022 (Unaudited)	31-12-2021 (Unaudited)
1. Total Income from Operations	7,328.90	4,445.55	28,618.88	9,305.44	7,421.96	4,657.73	28,778.35	9,278.35
2. Net Profit / (Loss) for the period (after Exceptional and/or Extraordinary Items#)	3,558.67	346.32	5,855.12	1,526.88	3,434.16	265.13	5,738.95	1,044.66
3. Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Items#)	3,558.67	346.32	5,855.12	1,526.88	3,434.16	265.13	5,738.95	1,044.66
4. Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Items#)	2,660.64	237.02	4,376.83	1,239.58	2,497.51	22.21	4,305.76	209.72
5. Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	2,660.64	238.31	4,378.39	1,243.84	2,497.50	23.50	4,307.32	213.98
6. Equity Share Capital	2,081.48	2,081.48	2,081.48	2,081.48	2,081.48	2,081.48	2,081.48	2,081.48
7. Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-	-	-
8. Earnings Per Share (of ₹s. 10/- each) for continuing and discontinued operations -								
1. Basic:	12.78	1.14	21.03	5.96	12.04	0.12	20.73	0.88
2. Diluted:	12.74	1.14	20.96	5.96	12.00	0.12	20.66	0.88

CIN: L9300MH1999PLC120470 | Register Office:- 504, Western Edge-1, Western Express Highway, Borivali(E), Mumbai - 400 066.  
Web: www.waareert.com | Email: info@waareert.com

**ASSAM POWER GENERATION CORPORATION LTD.**  
Tender Notice No.: APGL/CGM (G)/2022-23/OH/GC-7/LTPS/40  
The Chief General Manager (Gen.), APGCL, invites online tenders from reputed bidders for the following work at Lakwa Thermal Power Station, Maibella (LTPS), Suffy - 785689, Dist. Sivasagar, Assam:  
Name of the Work: Major Overhauling of Gas Compressor Unit No.7 at Lakwa Thermal Power Station, Maibella (LTPS), Suffy-785689, Dist. Charaideo, Assam.  
Important Dates regarding the tender:  
Online Bid submission start date :- From 17.00 hours of 16/02/2023.  
Online Bid submission end date :- Up to 12.00 hours of 08/03/2023.  
a. Technical Bid Opening Date :- At 12.00 hours of 09/03/2023.  
b. Price Bid Opening Date :- To be intimated later.  
For details, please visit e-procurement portal <https://assamtenders.gov.in>  
Any addendum/corrigendum/extension/cancellation etc. will be made available in <https://assamtenders.gov.in>  
Bidding shall be done online at <https://assamtenders.gov.in>  
Sd/-, Chief General Manager (Gen.), APGCL, Bijulee Bhawan, Guwahati-1

I, Sushil Kumar Tiwari, s/o Late Shiv Shankar Tiwari r/o Flat-203, 2nd Floor, Kasturi Apartment, 138 Banamali Naskar Road, Pamashree, Kolkata - 700060, do hereby solemnly affirm that I have changed the spelling of my father's name from Sheo Shankar Tiwari to Shiv Shankar Tiwari. Sworn vide affidavit dated 08.02.2023 before Metropolitan Magistrate Kolkata.

I, Pankaj Khandelwal, son of Late Manohar Lal Khandelwal, age 38 years, by caste Hindu, by Occupation Service, residing at 15 Chinta Mani Dey Road, Near Bangawasi Cinema, Howrah - 711101 is also known as Pankaj Kr Khandelwal. Both indicate me as one & Same Identical person. Sworn vide affidavit dated 07.09.2012 before Metropolitan Magistrate Calcutta.

**New and Renewable Energy Development Corporation of Andhra Pradesh Limited (NREDCAP)**  
(A State Government Company)  
Regd. Off. #12-464/51, River Oaks Apartment, CSR Kalyana Mandapam Road, Tadepalli, Guntur District, Pin: 522501. Tel: 0863-2347650/51/52/53. E-Mail: [info@nredcap.in](mailto:info@nredcap.in), Website: [www.nredcap.in](http://www.nredcap.in)  
Ref: NREDCAP/WE/PSP-IV/DP/R/ Tender/2023, Dt: 16-02-2023.

**NOTICE INVITING TENDER**  
E-Tenders are invited for "Preparation of Detailed Project Report for establishment of Pumped Storage Hydro Power Projects under Phase-IV in Annamaya District of Andhra Pradesh". Please visit our website: [www.nredcap.in](http://www.nredcap.in) for tender details.  
VC & Managing Director, NREDCAP

**YES BANK**  
Registered & Corporate Office:  
YES BANK House, Off Western Express Highway, Santacruz East, Mumbai-400055. CIN: L16590MH2003PLC143249. E-mail: [communications@yesbank.in](mailto:communications@yesbank.in), Website: [www.yesbank.in](http://www.yesbank.in)

**Possession Notice for immovable property**  
Whereas, The undersigned being the authorised officer of YES Bank Limited (herein under referred as the "bank") under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (herein referred as "the Act") and in exercise of the powers conferred under section 13(12) of the Act read with Rule 9 of the Security Interest (Enforcement) Rules 2002, had issued a demand notice dated 24.11.2022, calling upon 1. Alphabets Impex, 2. Mr. Manjeet Sen Majumder (Proprietor of Alphabets Impex) & 3. Mr. Satya Ranjna Sen Majumder, all are at -11A, Bow Street, 3rd Floor, Kolkata-700012 & Also at KALINDI HOUSING ESTATE, Flat No. A-17/2, Block-A, South Dum Dum, Dist.- North 24 Parganas, Pin-700089, to repay sum aggregating to Rs. 40,98,691.05/- (Rupees Forty Lakhs Ninety Eight Thousand Six Hundred Ninety One and Zero Five Paise only) under the Loan A/C No. 01908460002557, due as on 19th November, 2022, within 60 days from the date of receipt of the said notice being under section 13(2) of the Act. The Borrowers/ security providers having failed to repay the amount within the stipulated time period hence this notice is hereby given to the Borrower/ security providers and to the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on 14/02/2023. The Borrowers/ security providers in particular and the public in general is hereby cautioned not to deal with the property mentioned below and any dealings with the said property will be subject to the charge of the Bank for an repay sum aggregating to Rs. 40,98,691.05/- (Rupees Forty Lakhs Ninety Eight Thousand Six Hundred Ninety One and Zero Five Paise only) under the Loan A/C No. 01908460002557, due as on 19th November, 2022, Only together with all the other amounts outstanding including the costs, charges, expenses and interest thereto. Please note that under Section 13 (8) of the aforesaid Act, in case our dues together with all costs, charges and expenses incurred by us are tendered at any time before the date fixed for sale or transfer, the secured asset shall not be sold or transferred by us, and no further step shall be taken by us for transfer or sale of that secured asset. Details of the security/security interest details of the mortgaged property ALL THAT the apartment being apartment No. 2, in Block A-17 on the Ground Floor containing an area measuring 990 Sq.ft. (covered area) consisting of two Bed rooms, one Living room, one extra room kitchen, one Dining space one/ two bath cum w. c. and one Verandah situated and lying at Block A-17/2 at Kalindi Housing Estate, at Kaldaha, P.S.-Dum, Dist. 24-Parganas.  
Place : Howrah, West Bengal Sd/ (Authorized Officer)  
Date: 14.02.2023 YES Bank Limited

**WEST BENGAL STATE RURAL DEVELOPMENT AGENCY**  
(An Agency under P & RD Department)  
GOVERNMENT OF WEST BENGAL  
Joint Administrative Building, 6th Floor, Block-HC-7, Sector - III Bidhanagar, Kolkata - 700 106  
**CORRIDUM**  
Ref. NIT No.: 42/SRDA/N-1/2022-23/02 Dated: 20.01.2023  
NIT No.: 43/SRDA/N-1/2022-23/24 Dated: 20.01.2023  
NIT No.: 44/SRDA/N-1/2022-23/16 Dated: 20.01.2023  
NIT No.: 45/SRDA/N-1/2022-23/13 Dated: 20.01.2023  
1st Corrigendum of above stated NITs, Dated 18.01.2023 has been uploaded regarding Modified SBD and NIT.  
Last date of receipt of the bid online extended till 28.02.2023 upto 18.00 Hours.  
Details of which may be viewed in the website : [www.pmsgytenderswb.gov.in](http://www.pmsgytenderswb.gov.in)  
Sd/-  
Superintending Engineer, P & RD Department

**GOVERNMENT OF WEST BENGAL**  
**MALDA ZILLA PARISHAD**  
32 N.S.Road, Malda-732101  
**ABRIDGE NOTICE INVITING**  
NIT NO : 49(e)/M/ZP/2022-23  
On behalf of Malda Zilla Parishad, Tenders are hereby invited by the u/s for One No. of work in tender.  
Last date for submission of Tender is 03.03.2023 (upto 17.30 P.M).  
For details of the tender pl. Contact office notice board & log on to : [www.malda.gov.in](http://www.malda.gov.in) or [www.wbtenders.gov.in](http://www.wbtenders.gov.in) or [maldazillaparishad.in](http://maldazillaparishad.in)  
Sd/-  
(Jameel Fathima Zeba)  
ADM & AEO (ZP)  
Memo No.: 180(3)/DICO/MLD  
Date : 16.02.2023

**GOVERNMENT OF WEST BENGAL**  
**MALDA ZILLA PARISHAD**  
32 N.S.Road, Malda-732101  
**ABRIDGE NOTICE INVITING**  
NIT NO : 50(e)/M/ZP/2022-23  
On behalf of Malda Zilla Parishad, Tenders are hereby invited by the u/s for One No. of work in tender.  
Last date for submission of Tender is 03.03.2023 (upto 17.30 P.M).  
For details of the tender pl. Contact office notice board & log on to : [www.malda.gov.in](http://www.malda.gov.in) or [www.wbtenders.gov.in](http://www.wbtenders.gov.in) or [maldazillaparishad.in](http://maldazillaparishad.in)  
Sd/-  
(Jameel Fathima Zeba)  
ADM & AEO (ZP)  
Memo No.: 181(3)/DICO/MLD  
Date : 16.02.2023

**DAULAT SECURITIES LIMITED**  
Regd. Office : 86, Canning Street, 3rd Floor, Kolkata - 700 001  
CIN : L67120WB1992PLC056831  
**NOTICE**  
Ref : Regulation 34 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015  
We wish to inform that 1st Extra Ordinary General Meeting (EGM) of the Members of the Company will be held on Thursday, 16th March, 2023 at 11:00 A.M. IST through Video Conferencing (VC) / Other Audio Visual Means (OAVM).  
We enclose herewith Notice 1st Extra Ordinary General Meeting (EGM) Year 2022-2023 for your records.  
Kindly note that the soft copies of the Notice has been sent to the Members of the Company through electronic mode.  
By order of the Board  
For Daulat Securities Limited  
Sd/-  
Jitendra Kochar  
Date : 17.02.2023 Managing Director

**SUNDARAM HOME**  
Regd Office: No. 21, Pattulos Road, Chennai - 600 002.  
Corporate Office: Sundaram Towers, No. 46, Whites Road, Chennai-600014. Ph: 044-2851 5267  
Branch: First Floor, Plot No. 3132, Rajdanga Main Road, Kasba (Beside Kasba New Market) Kolkata 700107. Phone: 033 - 4060 6120/033-2420570.

**SALE NOTICE**  
Whereas the Authorized Officer of Sundaram Home Finance Limited, formerly known as Sundaram BNP Paribas Home Finance Limited., under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Section 13(2), issued a demand notice calling upon the Borrower to repay the amount mentioned in the notice within 60 days from the date of notice.  
The Borrower and Co-Borrower having failed to repay the amount within the statutory period, the Authorized Officer in exercise of the powers conferred under Section 13(4) of the said Act in accordance with Rule 8 of the Security Interest (Enforcement) Rules, 2002, had taken the actual possession of the property described herein below.  
Public are hereby informed that the property more fully described in the table hereunder will be sold under Rule 8 & 9 of The Security Interest (Enforcement) Rules 2002 in "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS" CONDITION, by inviting sealed tenders from the public up to 16.00 hrs on 28-03-2023. Those who want to participate in the auction sale can forward their bids only by RPAD in sealed covers to the undersigned on or before 16.00 Hrs. on 28-03-2023. Tenders received after 16.00 Hrs. on 28-03-2023, and thereafter will be rejected. The sealed tenders received by RPAD up to 16.00 Hrs. on 28-03-2023, will be opened on 28-03-2023 at 16.30 hrs. at the place mentioned hereunder. The successful bidder has to pay the balance amount within 15 days from the date of receipt of intimation. The sale shall be completed only on deposit of the Balance amount as stated above.

Name and Address of the Borrower & Co-Borrower	Secured Debt (Rs.)	Reserve Price fixed for the Property	Place for Title Verification
Saraswati Gupta (Borrower), Deganga Bajar Para, Deganga, North 24 Parganas Shyamnagar, North 24 Parganas - 743424 Also at: Piku Beauty Parlour, Villt-Po-Ps Deganga, 24 Pscm Deganga, Kolkata-743424. Also at: Dag No 400 Ward No. 27, Premises No 102 Chowdhury Para Road, Barasat Village, Barasat Municipality, North 24 Parganas-700124. Bablu Gupta (Co-Borrower), Deganga Bajar Para, Deganga, North 24 Parganas, Pargana, Kolkata - 743424.	Rs. 33,35,424/- (Rupees Thirty Three Lakhs Thirty Five Thousand Four Hundred and Twenty Four Only) as on 17.02.2023 (Include Rs. 9,99,479/- as on 17.02.2023 For File No. KOL20170025 + Rs. 23,35,945/- as on 17.02.2023 For File No. KOL20170026)+ Future Interest + Statutory Expenditure + Legal Expenses + Incidental Charges.	Rs. 11,00,000/- (Rupees Eleven Lakhs Only)  Earnest Money Deposit 25% of the Tender Amount	Sundaram Home Finance Limited, First Floor, Plot No 3132, Rajdanga Main Road, Kasba (Beside Kasba New Market), Kolkata 700107  Place for Opening of Tender M/s. Sundaram Home Finance Limited, 23, Cathedral Garden Road, 2nd Floor, Nungambakkam, Chennai - 600034.  Date of opening of the Tender 28.03.2023 @ 16:30

**DESCRIPTION OF PROPERTY: Property schedule "A" (The said land and Building):** All that piece and parcel of land measuring about 3(three) Cottahs 8 (eight) Chittacks more or less comprised in L.O.P No. 53, C.S. And R.S. Plot No. 400 of Mouza, Barasat, J.L. No. 79, Pargana, Anowapar, Touzi No. 146, P.S & A.D.S.R.O Barasat lying and situated at Holding No. 102, Chowdhurypara Road, Ward No. 27 within the local limits of Barasat Municipality and in the District of North 24 Parganas, upon which the Multi storied building namely "JAGANNATH VILLA" has been raised, Butted and bounded as follows: On the North: By Scheme Plot No. 48, On the South: By Scheme Plot No. 54, On the East: By 12 ft Wide Chowdhurypara Road, On the West: By 12 Ft. Wide Road.  
**Property schedule "B" (Description of the demised portion of the Flat):** All that a self contained residential Flat being No. "A" on the 2nd Floor, East facing, measuring super built-up area of 837 Sq. Ft. be the same a little more or less out of the aforesaid building, under the name and style as JAGANNATH VILLA, lying and situated within the local limits of Barasat Municipality, under Ward No. 27, Holding No. 102, Chowdhurypara Road P.S & A.D.S.R.O Barasat, District-North 24 Parganas Butted and bounded as follows: On the North: By Scheme Plot No. 48, On the South: By Scheme Plot No. 54, On the East: By 12 ft wide Chowdhurypara Road, On the West: Lobby and stair case.  
**Note:** The intending purchasers are requested to verify the documents inspect the property and participate in the auction after satisfying about the title, nature and condition to property. Refund will not be given after sale confirmation in case if there arises any dispute regarding the title.  
For detailed terms and conditions of the Sale of Property of Mrs. Saraswati Gupta, Loan Account No. KOL20170025 & KOL20170026, please refer to [www.sundaramhome.in/uploads/files/sale\\_notice/kol20170025\\_kol20170026.pdf](http://www.sundaramhome.in/uploads/files/sale_notice/kol20170025_kol20170026.pdf)  
Date: 17-02-2023  
for Sundaram Home Finance Ltd., AUTHORIZED OFFICER

**FORM A PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
FOR THE ATTENTION OF THE CREDITORS OF SAV WIRES COMPANY PRIVATE LIMITED

**RELEVANT PARTICULARS**

1. Name of corporate debtor	SAV Wires Private Limited
2. Date of incorporation of corporate debtor	25.08.2011
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Kolkata, Ministry of Corporate Affairs
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U27100WB2011PTC166784
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office (as per MCA records): 5/53 Jagatpita, Krishan Market Road P.O.Dhalua Kolkata West Bengal 700152
6. Insolvency commencement date in respect of corporate debtor	16-12-2022 (IRP appointed on 07.02.2023. Order copy retrieved from web portal on 15.02.2023)
7. Estimated date of closure of insolvency resolution process	13-06-2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	CA Santanu Brahma Regn. No.: IBBI / IPA-001 / IP-P01482 / 18-19 / 12251
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: AH - 276, Salt Lake, Sector - II, Kolkata-700091 IBBI Registered Email: <a href="mailto:ip.santanubrahma@gmail.com">ip.santanubrahma@gmail.com</a>
10. Address and e-mail to be used for correspondence with the interim resolution professional (Claims should be sent to above process email ID only)	Address: AH - 276, Salt Lake, Sector - II, Kolkata-700091 Process Email ID: <a href="mailto:sawires.arp@gmail.com">sawires.arp@gmail.com</a>
11. Last date for submission of claims	21-02-2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13. Names of Insolvency Professionals (identified to act as Authorised Representative of creditors in a class (Three names for each class))	N.A.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) N.A.

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata has ordered the commencement of a Corporate Insolvency Resolution Process of the "M/s. SAV Wires Private Limited" on 16.12.2022. The creditors of "M/s. SAV Wires Private Limited", are hereby called upon to submit their claims with proof on or before 21.02.2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in Submission of false or misleading proofs of claim shall attract penalties. CA Santanu Brahma Interim Resolution Professional of SAV Wires Private Limited IBBI Regn No. IBBI/IPA-01/IP-P01482/2018-19/12251 (AFA valid till 18.10.2023)  
Kolkata, the 17th February 2023

**Government of West Bengal**  
**Office of the DICO, Hooghly.**  
**Chinsurah Rabindra Bhavan, Hooghly.**  
**Memo No.: 185/HD/INF**      **Date: 16/02/2023**  
**E Tender ID: 2023\_ICAD\_475741\_1**  
**E NIT FOR PROVIDING UNARMED SECURITY GUARD**  
**Office of the DICO, Hooghly is inviting e tender for Providing**  
**Unarmed Security Guard for the O/O The Undersigned.**  
 Further details are available in the website: <https://wbenders.gov.in>  
**Sd/-**  
**DICO, Hooghly**

### সভায় যাওয়ার পথে দুর্ঘটনা, জখম ১৫

**সীপেন গুপ্ত**  
 পুরুলিয়া, ১৬ ফেব্রুয়ারি

বৃহস্পতিবার পুরুলিয়ার হটমুড়া ময়দানে মুখাম্মদী মমতা বানার্জির প্রশাসনিক জনসভায় যোগ দিতে যাচ্ছিলেন নিতুয়ারী রকের ডামুরিয়া অঞ্চল থেকে ৪০ জন তৃণমূল কর্মী। যাত্রাপথে রথনাথপুর শহর ঢোকার আগে বৃন্দালা সেতুতে নিয়ন্ত্রণ হারিয়ে মিনিবাসটি দুর্ঘটনার কবলে

পড়ে। আর একই হলেই প্রায় ২০ ফুট নীচে পড়ে যেত বাসটি। বরাত জোরে বাতলে বাসের চালক-সহ যাত্রীরা। খবর পেতেই রথনাথপুর থেকে চলে আসেন হাজারি বাউরি, সাদাম হুসেন-সহ তৃণমূল নেতৃত্ব। তারা দুর্ঘটনায় আহত ১৫ জনকে উদ্ধার করে রথনাথপুর সুপার স্পেশ্যালিটি হাসপাতালে চিকিৎসার জন্য নিয়ে যান। সেখানে আহতদের চিকিৎসার পর ছেড়ে দেওয়া হলেও পায়ে পেশির

অনুরতকে জিজ্ঞাসা : ফের অনুরত মণ্ডলকে জিজ্ঞাসাবাদ করতে আসানসোল জেলে সিবিআই অফিসার। বৃহস্পতিবার সকালে অনুরত মণ্ডলকে জিজ্ঞাসাবাদ করতে আসানসোল বিশেষ সংশোধনগারে আসেন এক সিবিআই অফিসার। অফিসার প্রায় এক ঘণ্টা জেরা করেন তাঁকে।

**E-Tender of Three Numbers of Security Guards (Without Gun) for Hooghly Mohsin College (2023-24)**  
 Go to Webpage Address: <https://wbenders.gov.in>  
 Tender ID: 2023\_DHE\_475035\_1

**INFORMATION WANTED**

This is the photograph of **Alamgir Mondal**, Son of **Lal Chand Mondal** of Kandapukur, PO-Danapur, PS-Dhobadpur, 743711, who has been missing since 23.01.2023 from Residence, Nalhati, Barrackpore Commissionerate, W.B., Description of this missing person is : **Age-22 Years, Complexion-Sallow, Height-168 cms, Wearing-Sky Colour Shirt and Yellow Jacket, White Jeans, Language-Bengali.** Please inform whereabouts of the missing person, to the Spl. Supdt. of Police, C.I.D. (W.B.), Bhabani Bhaban, Kolkata-700027, Ph. No.-033-2450-6120.

**ICA-D328(2)/2023**

**INFORMATION WANTED**

This is the photograph of **Jayanti Mal**, Daughter of **Swapan Kr. Mal**, of Perabad, PO-Bandubrajpur, 722151, who has been missing since 23.01.2023 from Residence, Simlapal, Bankura, W.B., Description of this missing person is : **Age-17 Years, Complexion-Fair, Height-143 cms, Wearing-Red Top, Green Plazo, Language-Bengali, Identification Mark-A Black Spot on Right Shoulder.** Please inform whereabouts of the missing person, to the Spl. Supdt. of Police, C.I.D. (W.B.), Bhabani Bhaban, Kolkata-700027, Ph. No.-033-2450-6120.

**ICA-D320(2)/2023**

**INFORMATION WANTED**

This is the photograph of **Atashi Roy**, Daughter of **Lt. Dijen Roy**, of PO-Alkhera, 721253, who has been missing since 18.01.2023 from Residence, Gooltore, Paschim Medinipur, W.B., Description of this missing person is : **Age-22 Years, Complexion-Sallow, Height-158 cms, Wearing-Pink Colour Kurta, Language-Bengali, Identification Mark-A Cut Mark on her Right Leg.** Please inform whereabouts of the missing person, to the Spl. Supdt. of Police, C.I.D. (W.B.), Bhabani Bhaban, Kolkata-700027, Ph. No.-033-2450-6120.

**ICA-D321(2)/2023**

**শালবনীতে অনুষ্ঠান ও রক্তদান শিবির**

সম্প্রতি পশ্চিম মেদিনীপুরের শালবনী ডিমলাড এডুকেশন হাব-এর উদ্যোগে বার্ষিক সাংস্কৃতিক অনুষ্ঠান ও রক্তদান শিবির অনুষ্ঠিত হল। অনুষ্ঠানের সূচনা করেন ভারত সোভাসহ পশ্চিম মেদিনীপুর শাখার সম্পাদক স্বামী মিননানন্দিত। অনুষ্ঠানে উপস্থিত ছিলেন শালবনী ডিমলাড এডুকেশনের প্রতিষ্ঠাতা সম্পাদক ড. অসিত কুমার ঘোষ, ছত্রিশগড় স্বামী বিবেকানন্দ টেকনিক্যাল বিশ্ববিদ্যালয়ের অধ্যাপক বিদ্যাসুন্দর মাল, শালবনী রকের সহকারী বিডিও দেবব্রত কুমার ও শালবনী টেকশালের আধিকারিকেরা। রক্তদান শিবিরে শতাধিক ছাত্রছাত্রী রক্ত দান করেন।

**GOVERNMENT OF WEST BENGAL**  
**MALDA ZILLA PARISHAD**  
**32 N.S. Road, Malda-732101**  
**ABRIDGE NOTICE INVITING**  
**NIT No: 48(e)/MZP/2022-23**  
 On behalf of Malda Zilla Parishad, Tenders are hereby invited by the u/s for twenty three Nos. of works in tender. Last date for submission of tender is 28.02.2023 (upto 17.30 P.M)

**Sd/-(Jameel Fathimal Zeba)**  
**ADM & AEO (ZP)**  
**Memo No. 184/DICO/MLD**  
**Date: 16.02.2023**

**GOVERNMENT OF WEST BENGAL**  
**North 24 Parganas Zilla Parishad Tender**  
 Additional Executive Officer, North 24 Parganas Zilla Parishad invites e-tender vide NIT No : NPGN-5122-23 (Eng) (2nd Call), dated-15.02.2023 for 01(One) no. work within North 24 Parganas Zilla Parishad. Tender can only be submitted online through website : <https://wbenders.gov.in>  
 Sd/- Additional Executive Officer, North 24 Parganas Zilla Parishad, 313(3)/DICO/N24Pgs, dt. 16.02.2023

**e-Tender Notice**

Mahanad Gram Panchayat Invites Percentage rate Tenders through e-Tendering for the followings Tender ID :-

- 1) 2023\_ZPHD\_475326-1
- 2) 2023\_ZPHD\_475326-2

The details can be obtained from <https://www.wbtenders.gov.in>

**UNIVERSITY OF KALYANI**  
**Notice for E-tender**

E-tender is invited against Tender ID No. : 2023\_UOK\_474602\_1 (Estimated Amount 8,52,614/-). Last date for submission of quotation 25.02.2023. For details please visit website [www.klyuniv.ac.in](http://www.klyuniv.ac.in) (for viewing only) and <http://wbtenders.gov.in> (for viewing & tender submission).

**Sd/- Registrar**

**WBHIDCO**  
**WEST BENGAL HOUSING INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.**  
**Memo No: 512/HIDCO/Admn-4007/2022 Dt: 16/02/23**

**NOTICE**

NOTICE INVITING EXPRESSION OF INTEREST FOR RENTING OUT SPACE FOR SETTING UP OFFICE AT SMART CONNECT IN ACTION AREA-II AT NEW TOWN, KOLKATA ON MONTHLY RENTAL BASIS

Eol submission start date : 17/02/23 from 10.00 hrs.  
 Eol submission last date : 07/03/23 upto 18.00 hrs.  
 For details, please visit official website of WBHIDCO Ltd.: [www.wbhidcoltd.com](http://www.wbhidcoltd.com)  
**General Manager (Administration)**

**GOVERNMENT OF WEST BENGAL**  
**MALDA ZILLA PARISHAD**  
**32 N.S. Road, Malda-732101**  
**ABRIDGE NOTICE INVITING**  
**NIT No: 49(e)/MZP/2022-23**

On behalf of Malda Zilla Parishad, Tenders are hereby invited by the u/s for five Nos. of works in tender. Last date for submission of Tender is 03.03.2023 (upto 17.30 P.M.).

For details of the tender pl. Contact office notice board & log on to : [www.malda.gov.in](http://www.malda.gov.in) or [www.wbtenders.gov.in](http://www.wbtenders.gov.in) in maldazillaparisad.in

**Sd/-(Jameel Fathima Zeba)**  
**ADM & AEO (ZP)**  
**Memo No. 180(3)/DICO/MLD**  
**Date: 16.02.2023**

**WB HIDCO**  
**e-Tender notice No. 14 of 2022-2023**

e-tender is invited for the work in the manner of "Maintenance of grass land along the both side of canal bank and slope from gate no. 4 to Banglar Haat entry within Eco Park, New Town, Kolkata For 12 (Twelve) months" as described in the detailed e-tender notice available on websites: [wbtenders.gov.in](http://wbtenders.gov.in) and [wbhidcoltd.com](http://wbhidcoltd.com) & in e-tender portal. Last date of Bid submission on 23.02.2023 upto 2.00 P.M. Details may also be available in the website [www.wbhidcoltd.com](http://www.wbhidcoltd.com)

**-Sd/-**  
**Assistant Engineer-I under AGM (Engg)-III WB HIDCO**

**WB HIDCO**  
**e-Tender notice No. 13 of 2022-2023**

e-tender is invited for the work in the manner of "Maintenance of existing landscaping & arboriculture work (carpet Chinese grass) along the bank of water body (right side of wooden jetty) and Artist Cottage to rain forest both side pathway within Eco Park, New Town, Kolkata For 12 (Twelve) months" as described in the detailed e-tender notice available on websites: [wbtenders.gov.in](http://wbtenders.gov.in) and [wbhidcoltd.com](http://wbhidcoltd.com) & in e-tender portal. Last date of Bid submission on 23.02.2023 upto 2.00 P.M. Details may also be available in the website [www.wbhidcoltd.com](http://www.wbhidcoltd.com)

**-Sd/-**  
**Assistant Engineer-I under AGM (Engg)-III WB HIDCO**

**WB HIDCO**  
**e-Tender notice No. 16 of 2022-2023**

e-tender is invited for the work in the manner as described in the detailed e-tender notice available on websites: [wbtenders.gov.in](http://wbtenders.gov.in) and [wbhidcoltd.com](http://wbhidcoltd.com) & in e-tender portal. Last date of Bid submission on 23.02.2023 upto 2.00 P.M. Details may also be available in the website [www.wbhidcoltd.com](http://www.wbhidcoltd.com)

**-Sd/-**  
**Assistant Engineer-I under AGM (Engg)-III WB HIDCO**

**WB HIDCO**  
**e-Tender notice No. 15 of 2022-2023**

e-tender is invited for the work in the manner of "Daily maintenance of feeding cum diaper changing room and CSO office (new) and landscaping maintenance of small islands within water body within Eco Park, New Town, Kolkata For 12 (Twelve) months" as described in the detailed e-tender notice available on websites: [wbtenders.gov.in](http://wbtenders.gov.in) and [wbhidcoltd.com](http://wbhidcoltd.com) & in e-tender portal. Last date of Bid submission on 23.02.2023 upto 2.00 P.M. Details may also be available in the website [www.wbhidcoltd.com](http://www.wbhidcoltd.com)

**-Sd/-**  
**Assistant Engineer-I under AGM (Engg)-III WB HIDCO**

**GOVERNMENT OF WEST BENGAL**  
**MALDA ZILLA PARISHAD**  
**32 N.S. Road, Malda-732101**  
**ABRIDGE NOTICE INVITING**  
**NIT No: 50(e)/MZP/2022-23**

On behalf of Malda Zilla Parishad, Tenders are hereby invited by the u/s for one No. of works in tender. Last date for submission of Tender is 03.03.2023 (upto 17.30 P.M.).

For details of the tender pl. Contact office notice board & log on to : [www.malda.gov.in](http://www.malda.gov.in) or [www.wbtenders.gov.in](http://www.wbtenders.gov.in) in maldazillaparisad.in

**Sd/-(Jameel Fathima Zeba)**  
**ADM & AEO (ZP)**  
**Memo No. 181(3)/DICO/MLD**  
**Date: 16.02.2023**

**e-Tender Notice**

The Executive Officer, Onda, Bankura invites e-Tender No - 32/EO/2022-23 dated 11.01.2023. Tender ID No - 2023\_ZPHD\_473750\_1 to 11. Details will be available website [wbtenders.gov.in](http://wbtenders.gov.in)

**Sd/-**  
**Executive Officer, Onda Panchayat Samity, Onda, Bankura.**

**Government of West Bengal**  
**Recruitment notice under Bishnupur Health District**  
 A Walk-in Original documents verification for different contractual posts will be conducted at the CMOH Office, Bishnupur HD. All the eligible candidates are requested to appear before the board with filled up application along with NEFT Challan copy or Demand Draft on 28<sup>th</sup> February, 2023 & 1<sup>st</sup> to 3<sup>rd</sup> March, 2023 from 11 AM to 4 PM (Recruitment on contractual basis). Ref No: DHFWS/BHD/2868, Dated 15.02.2023. For more details visit : [www.wbhealth.gov.in](http://www.wbhealth.gov.in)

**Sd/-**  
**Member Secretary & CMOH District Health & Family Welfare Samiti Bishnupur Health District, Bishnupur, Bankura**  
 Memo No-852/AD/DICO/BNK DT-16.02.2023

**জ্যেষ্ঠ রিকভারি ট্রাইবুনাল কর্মকর্তা (ডিআরটি-৩)**  
 চেম্বার নং ৮, (কলিকাতা বিচার), ৪৪সি, অংকনগঞ্জ স্টেডে রোড, কলকাতা-৭০০০১১

**সেস নং: ৩৬/১০০/২০২৩**

জ্যেষ্ঠ রিকভারি ট্রাইবুনাল (ডিআরটি-৩) জন্ম, ১৯৬৪-৪৪ জুন ১৪-সন (৪৪)-সহ পশ্চিম উত্তর অঞ্চলের ১৯ নং থানা (৪) নং উপথানাধীন সনম

এসি/সি: ১৮-০৭

**পাঞ্জাব ন্যায়ালয়**  
**নাম:-**  
**শ্রী সঞ্জয় গুহ এবং অন্য**

১) স্বামী, ২) স্বামী, ৩) স্বামী এবং অন্য, ৪) স্বামী, ৫) স্বামী, ৬) স্বামী, ৭) স্বামী, ৮) স্বামী, ৯) স্বামী, ১০) স্বামী, ১১) স্বামী, ১২) স্বামী, ১৩) স্বামী, ১৪) স্বামী, ১৫) স্বামী, ১৬) স্বামী, ১৭) স্বামী, ১৮) স্বামী, ১৯) স্বামী, ২০) স্বামী, ২১) স্বামী, ২২) স্বামী, ২৩) স্বামী, ২৪) স্বামী, ২৫) স্বামী, ২৬) স্বামী, ২৭) স্বামী, ২৮) স্বামী, ২৯) স্বামী, ৩০) স্বামী, ৩১) স্বামী, ৩২) স্বামী, ৩৩) স্বামী, ৩৪) স্বামী, ৩৫) স্বামী, ৩৬) স্বামী, ৩৭) স্বামী, ৩৮) স্বামী, ৩৯) স্বামী, ৪০) স্বামী, ৪১) স্বামী, ৪২) স্বামী, ৪৩) স্বামী, ৪৪) স্বামী, ৪৫) স্বামী, ৪৬) স্বামী, ৪৭) স্বামী, ৪৮) স্বামী, ৪৯) স্বামী, ৫০) স্বামী, ৫১) স্বামী, ৫২) স্বামী, ৫৩) স্বামী, ৫৪) স্বামী, ৫৫) স্বামী, ৫৬) স্বামী, ৫৭) স্বামী, ৫৮) স্বামী, ৫৯) স্বামী, ৬০) স্বামী, ৬১) স্বামী, ৬২) স্বামী, ৬৩) স্বামী, ৬৪) স্বামী, ৬৫) স্বামী, ৬৬) স্বামী, ৬৭) স্বামী, ৬৮) স্বামী, ৬৯) স্বামী, ৭০) স্বামী, ৭১) স্বামী, ৭২) স্বামী, ৭৩) স্বামী, ৭৪) স্বামী, ৭৫) স্বামী, ৭৬) স্বামী, ৭৭) স্বামী, ৭৮) স্বামী, ৭৯) স্বামী, ৮০) স্বামী, ৮১) স্বামী, ৮২) স্বামী, ৮৩) স্বামী, ৮৪) স্বামী, ৮৫) স্বামী, ৮৬) স্বামী, ৮৭) স্বামী, ৮৮) স্বামী, ৮৯) স্বামী, ৯০) স্বামী, ৯১) স্বামী, ৯২) স্বামী, ৯৩) স্বামী, ৯৪) স্বামী, ৯৫) স্বামী, ৯৬) স্বামী, ৯৭) স্বামী, ৯৮) স্বামী, ৯৯) স্বামী, ১০০) স্বামী, ১০১) স্বামী, ১০২) স্বামী, ১০৩) স্বামী, ১০৪) স্বামী, ১০৫) স্বামী, ১০৬) স্বামী, ১০৭) স্বামী, ১০৮) স্বামী, ১০৯) স্বামী, ১১০) স্বামী, ১১১) স্বামী, ১১২) স্বামী, ১১৩) স্বামী, ১১৪) স্বামী, ১১৫) স্বামী, ১১৬) স্বামী, ১১৭) স্বামী, ১১৮) স্বামী, ১১৯) স্বামী, ১২০) স্বামী, ১২১) স্বামী, ১২২) স্বামী, ১২৩) স্বামী, ১২৪) স্বামী, ১২৫) স্বামী, ১২৬) স্বামী, ১২৭) স্বামী, ১২৮) স্বামী, ১২৯) স্বামী, ১৩০) স্বামী, ১৩১) স্বামী, ১৩২) স্বামী, ১৩৩) স্বামী, ১৩৪) স্বামী, ১৩৫) স্বামী, ১৩৬) স্বামী, ১৩৭) স্বামী, ১৩৮) স্বামী, ১৩৯) স্বামী, ১৪০) স্বামী, ১৪১) স্বামী, ১৪২) স্বামী, ১৪৩) স্বামী, ১৪৪) স্বামী, ১৪৫) স্বামী, ১৪৬) স্বামী, ১৪৭) স্বামী, ১৪৮) স্বামী, ১৪৯) স্বামী, ১৫০) স্বামী, ১৫১) স্বামী, ১৫২) স্বামী, ১৫৩) স্বামী, ১৫৪) স্বামী, ১৫৫) স্বামী, ১৫৬) স্বামী, ১৫৭) স্বামী, ১৫৮) স্বামী, ১৫৯) স্বামী, ১৬০) স্বামী, ১৬১) স্বামী, ১৬২) স্বামী, ১৬৩) স্বামী, ১৬৪) স্বামী, ১৬৫) স্বামী, ১৬৬) স্বামী, ১৬৭) স্বামী, ১৬৮) স্বামী, ১৬৯) স্বামী, ১৭০) স্বামী, ১৭১) স্বামী, ১৭২) স্বামী, ১৭৩) স্বামী, ১৭৪) স্বামী, ১৭৫) স্বামী, ১৭৬) স্বামী, ১৭৭) স্বামী, ১৭৮) স্বামী, ১৭৯) স্বামী, ১৮০) স্বামী, ১৮১) স্বামী, ১৮২) স্বামী, ১৮৩) স্বামী, ১৮৪) স্বামী, ১৮৫) স্বামী, ১৮৬) স্বামী, ১৮৭) স্বামী, ১৮৮) স্বামী, ১৮৯) স্বামী, ১৯০) স্বামী, ১৯১) স্বামী, ১৯২) স্বামী, ১৯৩) স্বামী, ১৯৪) স্বামী, ১৯৫) স্বামী, ১৯৬) স্বামী, ১৯৭) স্বামী, ১৯৮) স্বামী, ১৯৯) স্বামী, ২০০) স্বামী, ২০১) স্বামী, ২০২) স্বামী, ২০৩) স্বামী, ২০৪) স্বামী, ২০৫) স্বামী, ২০৬) স্বামী, ২০৭) স্বামী, ২০৮) স্বামী, ২০৯) স্বামী, ২১০) স্বামী, ২১১) স্বামী, ২১২) স্বামী, ২১৩) স্বামী, ২১৪) স্বামী, ২১৫) স্বামী, ২১৬) স্বামী, ২১৭) স্বামী, ২১৮) স্বামী, ২১৯) স্বামী, ২২০) স্বামী, ২২১) স্বামী, ২২২) স্বামী, ২২৩) স্বামী, ২২৪) স্বামী, ২২৫) স্বামী, ২২৬) স্বামী, ২২৭) স্বামী, ২২৮) স্বামী, ২২৯) স্বামী, ২৩০) স্বামী, ২৩১) স্বামী, ২৩২) স্বামী, ২৩৩) স্বামী, ২৩৪) স্বামী, ২৩৫) স্বামী, ২৩৬) স্বামী, ২৩৭) স্বামী, ২৩৮) স্বামী, ২৩৯) স্বামী, ২৪০) স্বামী, ২৪১) স্বামী, ২৪২) স্বামী, ২৪৩) স্বামী, ২৪৪) স্বামী, ২৪৫) স্বামী, ২৪৬) স্বামী, ২৪৭) স্বামী, ২৪৮) স্বামী, ২৪৯) স্বামী, ২৫০) স্বামী, ২৫১) স্বামী, ২৫২) স্বামী, ২৫৩) স্বামী, ২৫৪) স্বামী, ২৫৫) স্বামী, ২৫৬) স্বামী, ২৫৭) স্বামী, ২৫৮) স্বামী, ২৫৯) স্বামী, ২৬০) স্বামী, ২৬১) স্বামী, ২৬২) স্বামী, ২৬৩) স্বামী, ২৬৪) স্বামী, ২৬৫) স্বামী, ২৬৬) স্বামী, ২৬৭) স্বামী, ২৬৮) স্বামী, ২৬৯) স্বামী, ২৭০) স্বামী, ২৭১) স্বামী, ২৭২) স্বামী, ২৭৩) স্বামী, ২৭৪) স্বামী, ২৭৫) স্বামী, ২৭৬) স্বামী, ২৭৭) স্বামী, ২৭৮) স্বামী, ২৭৯) স্বামী, ২৮০) স্বামী, ২৮১) স্বামী, ২৮২) স্বামী, ২৮৩) স্বামী, ২৮৪) স্বামী, ২৮৫) স্বামী, ২৮৬) স্বামী, ২৮৭) স্বামী, ২৮৮) স্বামী, ২৮৯) স্বামী, ২৯০) স্বামী, ২৯১) স্বামী, ২৯২) স্বামী, ২৯৩) স্বামী, ২৯৪) স্বামী, ২৯৫) স্বামী, ২৯৬) স্বামী, ২৯৭) স্বামী, ২৯৮) স্বামী, ২৯৯) স্বামী, ৩০০) স্বামী, ৩০১) স্বামী, ৩০২) স্বামী, ৩০৩) স্বামী, ৩০৪) স্বামী, ৩০৫) স্বামী, ৩০৬) স্বামী, ৩০৭) স্বামী, ৩০৮) স্বামী, ৩০৯) স্বামী, ৩১০) স্বামী, ৩১১) স্বামী, ৩১২) স্বামী, ৩১৩) স্বামী, ৩১৪) স্বামী, ৩১৫) স্বামী, ৩১৬) স্বামী, ৩১৭) স্বামী, ৩১৮) স্বামী, ৩১৯) স্বামী, ৩২০) স্বামী, ৩২১) স্বামী, ৩২২) স্বামী, ৩২৩) স্বামী, ৩২৪) স্বামী, ৩২৫) স্বামী, ৩২৬) স্বামী, ৩২৭) স্বামী, ৩২৮) স্বামী, ৩২৯) স্বামী, ৩৩০) স্বামী, ৩৩১) স্বামী, ৩৩২) স্বামী, ৩৩৩) স্বামী, ৩৩৪) স্বামী, ৩৩৫) স্বামী, ৩৩৬) স্বামী, ৩৩৭) স্বামী, ৩৩৮) স্বামী, ৩৩৯) স্বামী, ৩৪০) স্বামী, ৩৪১) স্বামী, ৩৪২) স্বামী, ৩৪৩) স্বামী, ৩৪৪) স্বামী, ৩৪৫) স্বামী, ৩৪৬) স্বামী, ৩৪৭) স্বামী, ৩৪৮) স্বামী, ৩৪৯) স্বামী, ৩৫০) স্বামী, ৩৫১) স্বামী, ৩৫২) স্বামী, ৩৫৩) স্বামী, ৩৫৪) স্বামী, ৩৫৫) স্বামী, ৩৫৬) স্বামী, ৩৫৭) স্বামী, ৩৫৮) স্বামী, ৩৫৯) স্বামী, ৩৬০) স্বামী, ৩৬১) স্বামী, ৩৬২) স্বামী, ৩৬৩) স্বামী, ৩৬৪) স্বামী, ৩৬৫) স্বামী, ৩৬৬) স্বামী, ৩৬৭) স্বামী, ৩৬৮) স্বামী, ৩৬৯) স্বামী, ৩৭০) স্বামী, ৩৭১) স্বামী, ৩৭২) স্বামী, ৩৭৩) স্বামী, ৩৭৪) স্বামী, ৩৭৫) স্বামী, ৩৭৬) স্বামী, ৩৭৭) স্বামী, ৩৭৮) স্বামী, ৩৭৯) স্বামী, ৩৮০) স্বামী, ৩৮১) স্বামী, ৩৮২) স্বামী, ৩৮৩) স্বামী, ৩৮৪) স্বামী, ৩৮৫) স্বামী, ৩৮৬) স্বামী, ৩৮৭) স্বামী, ৩৮৮) স্বামী, ৩৮৯) স্বামী, ৩৯০) স্বামী, ৩৯১) স্বামী, ৩৯২) স্বামী, ৩৯৩) স্বামী, ৩৯৪) স্বামী, ৩৯৫) স্বামী, ৩৯৬) স্বামী, ৩৯৭) স্বামী, ৩৯৮) স্বামী, ৩৯৯) স্বামী, ৪০০) স্বামী, ৪০১) স্বামী, ৪০২) স্বামী, ৪০৩) স্বামী, ৪০৪) স্বামী, ৪০৫) স্বামী, ৪০৬) স্বামী, ৪০৭) স্বামী, ৪০৮) স্বামী, ৪০৯) স্বামী, ৪১০) স্বামী, ৪১১) স্বামী, ৪১২) স্বামী, ৪১৩) স্বামী, ৪১৪) স্বামী, ৪১৫) স্বামী, ৪১৬) স্বামী, ৪১৭) স্বামী, ৪১৮) স্বামী, ৪১৯) স্বামী, ৪২০) স্বামী, ৪২১) স্বামী, ৪২২) স্বামী, ৪২৩) স্বামী, ৪২৪) স্বামী, ৪২৫) স্বামী, ৪২৬) স্বামী, ৪২৭) স্বামী, ৪২৮) স্বামী, ৪২৯) স্বামী, ৪৩০) স্বামী, ৪৩১) স্বামী, ৪৩২) স্বামী, ৪৩৩) স্বামী, ৪৩৪) স্বামী, ৪৩৫) স্বামী, ৪৩৬) স্বামী, ৪৩৭) স্বামী, ৪৩৮) স্বামী, ৪৩৯) স্বামী, ৪৪০) স্বামী, ৪৪১) স্বামী, ৪৪২) স্বামী, ৪৪৩) স্বামী, ৪৪৪) স্বামী, ৪৪৫) স্বামী, ৪৪৬) স্বামী, ৪৪৭) স্বামী, ৪৪৮) স্বামী, ৪৪৯) স্বামী, ৪৫০) স্বামী, ৪৫১) স্বামী, ৪৫২) স্বামী, ৪৫৩) স্বামী, ৪৫৪) স্বামী, ৪৫৫) স্বামী, ৪৫৬) স্বামী, ৪৫৭) স্বামী, ৪৫৮) স্বামী, ৪৫৯) স্বামী, ৪৬০) স্বামী, ৪৬১) স্বামী, ৪৬২) স্বামী, ৪৬৩) স্বামী, ৪৬৪) স্বামী, ৪৬৫) স্বামী, ৪৬৬) স্বামী, ৪৬৭) স্বামী, ৪৬৮) স্বামী, ৪৬৯) স্বামী, ৪৭০) স্বামী, ৪৭১) স্বামী, ৪৭২) স্বামী, ৪৭৩) স্বামী, ৪৭৪) স্বামী, ৪৭৫) স্বামী, ৪৭৬) স্বামী, ৪৭৭) স্বামী, ৪৭৮) স্বামী, ৪৭৯) স্বামী, ৪৮০) স্বামী, ৪৮১) স্বামী, ৪৮২) স্বামী, ৪৮৩) স্বামী, ৪৮৪) স্বামী, ৪৮৫) স্বামী, ৪৮৬) স্বামী, ৪৮৭) স্বামী, ৪৮৮) স্বামী, ৪৮৯) স্বামী, ৪৯০) স্বামী, ৪৯১) স্বামী, ৪৯২) স্বামী, ৪৯৩) স্বামী, ৪৯৪) স্বামী, ৪৯৫) স্বামী, ৪৯৬) স্বামী, ৪৯৭) স্বামী, ৪৯৮) স্বামী, ৪৯৯) স্বামী, ৫০০) স্বামী, ৫০১) স্বামী, ৫০২) স্বামী, ৫০৩) স্বামী, ৫০৪) স্বামী, ৫০৫) স্বামী, ৫০৬) স্বামী, ৫০৭) স্বামী, ৫০৮) স্বামী, ৫০৯) স্বামী, ৫১০) স্বামী, ৫১১) স্বামী, ৫১২) স্বামী, ৫১৩) স্বামী, ৫১৪) স্বামী, ৫১৫) স্বামী, ৫১৬) স্বামী, ৫১৭) স্বামী, ৫১৮) স্বামী, ৫১৯) স্বামী, ৫২০) স্বামী, ৫২১) স্বামী, ৫২২) স্বামী, ৫২৩) স্বামী, ৫২৪) স্বামী, ৫২৫) স্বামী, ৫২৬) স্বামী, ৫২৭) স্বামী, ৫২৮) স্বামী, ৫২৯) স্বামী, ৫৩০) স্বামী, ৫৩১) স্বামী, ৫৩২) স্বামী, ৫৩৩) স্বামী, ৫৩৪) স্বামী, ৫৩৫) স্বামী, ৫৩৬) স্বামী, ৫৩৭) স্বামী, ৫৩৮) স্বামী, ৫৩৯) স্বামী, ৫৪০) স্বামী, ৫৪১) স্বামী, ৫৪২) স্বামী, ৫৪৩) স্বামী, ৫৪৪) স্বামী, ৫৪৫) স্বামী, ৫৪৬) স্বামী, ৫৪৭) স্বামী, ৫৪৮) স্বামী, ৫৪৯) স্বামী, ৫৫০) স্বামী, ৫৫১) স্বামী, ৫৫২) স্বামী, ৫৫৩) স্বামী, ৫৫৪) স্বামী, ৫৫৫) স্বামী, ৫৫৬) স্বামী, ৫৫৭) স্বামী, ৫৫৮) স্বামী, ৫৫৯) স্বামী, ৫৬০) স্বামী, ৫৬১) স্বামী, ৫৬২) স্বামী, ৫৬৩) স্বামী, ৫৬৪) স্বামী, ৫৬৫) স্বামী, ৫৬৬) স্বামী, ৫৬৭) স্বামী, ৫৬৮) স্বামী, ৫৬৯) স্বামী, ৫৭০) স্বামী, ৫৭১) স্বামী, ৫৭২) স্বামী, ৫৭৩) স্বামী, ৫৭৪) স্বামী, ৫৭৫) স্বামী, ৫৭৬) স্বামী, ৫৭৭) স্বামী, ৫৭৮) স্বামী, ৫৭৯) স্বামী, ৫৮০) স্বামী, ৫৮১) স্বামী, ৫৮২) স্বামী, ৫৮৩) স্বামী, ৫৮৪) স্বামী, ৫৮৫) স্বামী, ৫৮৬) স্বামী, ৫৮৭) স্বামী, ৫৮৮) স্বামী, ৫৮৯) স্বামী, ৫৯০) স্বামী, ৫৯১) স্বামী, ৫৯২) স্বামী, ৫৯৩) স্বামী, ৫৯৪) স্ব

# C'garh DGP seeks NIA probe into BJP leaders' killings in Bastar

The BJP on Thursday launched protests against the killings and attempted to gherao

STAFF REPORTER ■ RAIPUR

Chhattisgarh Director General of Police Ashok Juneja on Thursday urged the National Investigation Agency (NIA) to probe the killing of Bharatiya Janata Party (BJP) leaders in Bastar region.

Four local BJP leaders have been killed within a month, and the blame has been put on Naxalites.

Those killed included Budhram Kartam, Neelkanth Kakkem, Sagar



**"Naxalites are targeting public representatives and common people in a fit of rage"**

Sahu and Ramdhan Alami. The BJP on Thursday

launched protests against the killings and attempted to gherao the Inspector General of Police in Bastar.

In his letter, the DGP said the Maoists were enraged because of continuous shrinkage in their territory.

"Naxalites are targeting public representatives and common people in a fit of rage," he said, adding that the efforts of central security forces and state police had led to the elimination of Naxalites in recent years.

# 'Chhattisgarh Millet Carnival' from today



STAFF REPORTER ■ RAIPUR

A three-day Chhattisgarh Millet Carnival is being hosted at the Netaji Subhash Stadium here from February 17 to 19.

The Indian Institute of Millets Research (IIMR),

Hyderabad, and the Chhattisgarh State Minor Forest Produce (Trading and Development) Co-operative Federation are jointly hosting the event, an official communication said.

There will be discussions by experts, chefs will make presentation of new recipes

while products made from millets will be the main attraction.

There will be a live display of products and delicacies of millets. There will be a Millet Food Court, where common citizens can enjoy delicious millet dishes.

## Two Naxals surrender



STAFF REPORTER ■ SUKMA

Two Naxalites on Thursday surrendered to security forces in Sukma district of Chhattisgarh.

Madkam Deva and Podiyam Bheem turned themselves in, Sukma Superintendent of Police Sunil Sharma told The Pioneer.

Madkam was a member of the finance committee and Podiyam was an agriculture committee member in the Singaram Revolutionary

**Madkam was a member of the finance committee and Podiyam was an agriculture committee member**

People's Council (RPC) of the outlawed Maoist outfit.

They were involved in several Naxalite incidents in the district.

# CM heaps praise on police in Maoist affected areas

**Baghel expressed his commitment to provide fear-free governance in Chhattisgarh**

STAFF REPORTER ■ RAIPUR

Chhattisgarh Chief Minister Bhupesh Baghel on Thursday praised the police in Naxalite-affected areas and lauded their skills in encouraging Naxalite surrenders while



also cracking down on crime.

An official spokesperson quoting the Chief Minister said that an effective strategy of development, trust and security has resulted in a significant reduction in Naxalite menace in the state.

Baghel further expressed his commitment to provide fear-free governance in Chhattisgarh

In another statement, Home Minister Tamradhwaj Sahu said that in the last four years continuous efforts were made to curb Naxalism in Chhattisgarh.

"The state government is focusing on the modernization of the police force, providing them with modern weapons, security equipment, necessary training and vehicles to counter Maoists,"

he said.

The Minister said 555 Naxalites have surrendered in Chhattisgarh in the past one year. During the same period, 46 Naxalites died in police encounters.

In the last four years, cases of more than 900 families in insurgency-hit areas have been withdrawn, providing relief to innocent people.

# Man arrested for cheating retired teacher



STAFF REPORTER ■ GAURELA

Chhattisgarh Police arrested a man for cheating a retired government teacher of Rs 15 lakhs in Gaurela-Pendra-Marwahi (GPM) district last month. Four accused are at large.

GPM Superintendent of Police Yogesh Patel identified him as Sanjeev Kumar Ravi. Efforts are on to nab Akhilesh Suryavanshi, Vijay Suryavanshi, Vinod Suryavanshi and Bhole

Kumar Bhaskar. All hail from Korea district.

They cheated Hariprasad Kashyap (62) of Kanhari village in December last year.

Ravi told the police that they told Kashyap they have a snake-stone and have fixed a deal at Rs 30 lakhs but need some money. They took Rs 15 lakhs from him and promised to return it soon.

Later, the criminals stopped answering his phone calls. The police recovered a part of the money from Ravi.



A workshop for research scholars in Indira Art and Music University was organized at Raipur on Thursday by Samagra Shiksha, Chhattisgarh, and international organization Room to Read. It imparted training to scholars on how to create sketches from stories from children literature to attract the young.

## BJP queries U-turn by Congress on NIA



STAFF REPORTER ■ RAIPUR

Former Chhattisgarh Chief Minister Raman Singh and BJP state President Arun Sao on Thursday questioned why the Congress had now demanded a National Investigation Agency (NIA) probe into the killing of four

local BJP leaders in Bastar.

Director General of Police Ashok Juneja on Thursday sought the NIA probe.

Raman Singh told the media that it was a welcome move.

But he pointed out that the Congress had questioned the NIA over the Jheeram Valley massacre of May 2013. A Special Investigation Team (SIT) was set up to investigate the massacre, doubting the NIA investigation.

Now the same government was seeking an NIA probe, he said.

Sao said the demand looked like "a political gimmick".

# Industrial parks like RIPA in urban areas too: Baghel

STAFF REPORTER ■ RAIPUR

Chhattisgarh Chief Minister Bhupesh Baghel on Thursday said that on the lines of Mahatma Gandhi Rural Industrial Park (RIPA), an 'Urban Rural Industrial Park' will be established to provide employment in urban areas.

He was addressing the annual festival and medal distribution event at the Government Digvijay Autonomous Post Graduate College of Rajnandgaon.

He said several programmes were being run to



provide employment opportunities to the youth.

Developed land, electricity, water and other necessary infrastructure were being provided for the

youths to start their own small industries in the rural areas. This will be extended to the urban youth as well.

The government has waived off fees for competi-

tive examinations. Quality English medium education is imparted through the Swami Atmanand English Medium School, he said. He said Rajnandgaon district is known in the field of art and literature.

Litterateurs Gajanan Madhav Muktiyodh, Padumlal Punnalal Bakshi and Dr. Baldev Prasad Mishra have brought laurels to Rajnandgaon.

Giving away the prizes to meritorious students, he pledged to donate Rs 50 lakh for the construction of a compound in the college and Rs 10 lakh to level the playground.

## OFFICE OF THE SUPERINTENDING ENGINEER P.W.D. BASTAR CIRCLE JAGDALPUR (C.G.)

e-Procurement Tender Notice <https://eproc.cgstate.gov.in>

Tender are invited for the Following Works :- Last Date of Tender Downloading :- 07/03/2023

S. No.	NIT No./NIT Date	System Tender No. (Tender Call No)	Name of Work	PAC Amount (Rupees in Lacs)
01	02	03	04	05
1	31/2022-23 Date 13-02-2023	124647 (1st-Call)	Construction of Rest House Building at Bakawand, Block-Bakawand, District-Bastar	60.58
2	32/2022-23 Date 13-02-2023	124648 (1st-Call)	Construction of High School Building at Hatkachora, Block Jagdalpur District-Bastar.	70.13
3	33/2022-23 Date 13-02-2023	124649 (1st-Call)	Construction of Tahsil Office Building at Bhanpur District-Bastar.	64.20

For more details on the Tender and bidding process please visit the above mentioned portal.

Superintending Engineer P.W.D. Bastar Circle Jagdalpur

G- 98604/2

Bank of Maharashtra Branch- Devendra Nagar Add: (D 603) Devendra Nagar Raipur e-mail - bom1928@mahabank.co.in Head Office: LOKMANGAL, 1501, SHIVAJINAGAR, PUNE-5

AE78/ Gold Auction 2022-23 Date: 17.02.2023

**AUCTION SALE NOTICE**  
The under mentioned persons are hereby informed that they have failed to pay off the liability in the loan accounts. Notices sent to them by Registered Post have been returned undelivered to the Bank. They are therefore requested to pay off the liability and other charges and redeem the pledged securities on or before 23.02.2023 (date) failing which the said securities will be sold by the Bank in public auction at the cost of the borrower at the Banks premises at 11 P.M. on 27.02.2023 or on any other convenient date thereafter without further notice at the absolute discretion of the Bank. Parties interested in purchase of the Gold Ornaments may participate in the auction.

S. No.	Date of Loan	Loan Account Number	Name & Address of the borrower	Reserve Price for Auction
1.	03/03/2022	60409870383	Mr. ANIL KUMAR VERMA E 10, SHUBHAM VIHAR, MAHAVEER NAGAR, RAIPUR	Rs.4900/- per Gram

Date: 17.02.2023 Branch Manager

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SAV WIRES COMPANY PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	SAV Wires Private Limited
2. Date of incorporation of corporate debtor	25.08.2011
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Kolkata, Ministry of Corporate Affairs
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U27100WB2011PTC166784
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office (as per MCA records): 553 Jagatpota, Krishan Market Road P.O-Dhalau Kolkata West Bengal 700152
6. Insolvency commencement date in respect of corporate debtor	16-12-2022 (IRP appointed on 07.02.2023. Order copy retrieved from web portal on 15.02.2023)
7. Estimated date of closure of insolvency resolution process	13-06-2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	CA Santanu Brahma Regn. No.: IBBI / IPA-001 / IP-P01482 / 2018-19 / 12251
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: AH - 276, Salt Lake, Sector - II, Kolkata-700091 IBBI Registered Email: ip.santanubrahma@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: AH - 276, Salt Lake, Sector - II, Kolkata-700091 Process Email ID: savwires.arp@gmail.com (Claims should be sent to above process email ID only)
11. Last date for submission of claims	21-02-2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	N.A.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) N.A.

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata has ordered the commencement of a Corporate Insolvency Resolution Process of the "M/s. SAV Wires Private Limited" on 16.12.2022. The creditors of "M/s. SAV Wires Private Limited", are hereby called upon to submit their claims with proof on or before 21.02.2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in Submission of false or misleading proofs of claim shall attract penalties.

CA Santanu Brahma Interim Resolution Professional of SAV Wires Private Limited IBBI Regn No. IBBI/PA-01/PP-01482/2018-19/12251 (AFA valid till 18.10.2023)

Kolkata, the 17th February 2023

# श्रमिकों के उत्थान के लिए काम कर रही भूपेश सरकार

## श्रमिकों को अधिकारों के प्रति किया गया जागरूक, शंकराचार्य भवन में श्रमिक जागरूकता सम्मेलन आयोजित

पायनियर संवाददाता < महासमुंद्र  
www.dailypioneer.com

छा श्रम कल्याण मंडल के तत्वावधान में शंकराचार्य भवन में आयोजित श्रमिक जागरूकता सम्मेलन में श्रमिकों को उनके अधिकारों के प्रति जागरूक किया गया। बुधवार को बागबाहरा रोड स्थित शंकराचार्य भवन में छा श्रम कल्याण मंडल के तत्वावधान में श्रमिक जागरूकता सम्मेलन का आयोजन किया गया। कार्यक्रम के मुख्य अतिथि छा श्रम कल्याण मंडल के अध्यक्ष शफी अहमद थे। अध्यक्षता संसदीय सचिव व विधायक विनोद सेवनलाल चंद्राकर ने की। विशेष अतिथि के रूप में छा श्रम कल्याण मंडल के सदस्य मंगल मूर्ति अग्रवाल, सुरेश मसीह, जनपद अध्यक्ष यतेंद्र साहू, कृषि उपज मंडी अध्यक्ष हीरा बंजारे, जिला कांग्रेस कमेटी महामंत्री संजय शर्मा, ब्लॉक अध्यक्ष खिलवान बघेल, डेल्टा निगड, जिला पंचायत सदस्य अमर चंद्राकर, जनपद सदस्य कुपाल चंद्राकर मौजूद थे।



मुख्य अतिथि श्रम कल्याण मंडल के अध्यक्ष शफी अहमद ने कहा कि श्रमिकों के उत्थान के लिए प्रदेश सरकार लगातार काम कर रही है। विभिन्न योजनाओं के माध्यम से हितग्राहियों को लाभ पहुंचाया जा रहा है। श्रमिकों के जीवन स्तर में बदलाव लाने हरसंभव प्रयास किया जा रहा है। अध्यक्ष अहमद ने जल्द ही महासमुंद्र में श्रमिकों के लिए हॉस्पिटल संचालित किए जाने उचित पहल करने का आश्वासन भी दिया। उन्होंने महासमुंद्र में विधायक विनोद सेवनलाल चंद्राकर द्वारा संचालित जनसुविधा केंद्र की तारीफ करते हुए

कहा कि यहां श्रम विभाग की योजनाओं का क्रियान्वयन निशुल्क किया जा रहा है। अध्यक्षता कर रहे संसदीय सचिव व विधायक चंद्राकर ने प्रदेश सरकार को गांव, गरीब, मजदूर, किसानों की चिंता है, इसलिए उन्हें आर्थिक रूप से सक्षम बनाने के लिए जनकल्याणकारी योजनाएं संचालित की जा रही हैं। छत्तीसगढ़ में श्रमिकों के उत्थान व उनकी सहायता के लिए भूपेश सरकार लगातार विभिन्न योजनाओं के माध्यम से हितग्राहियों को लाभ पहुंचा रही है। उन्होंने श्रमिक दुर्घटना मृत्यु सहायता योजना, निशुल्क

सायकल वितरण योजना, निशुल्क सिलाई मशीन योजन, मुख्यमंत्री कौशल विकास योजना एवं परिवार सशक्तिकरण योजना की जानकारी देते हुए इसका अधिक से अधिक लाभ उठाने का आह्वान किया। कार्यक्रम का संचालन जिला कांग्रेस कमेटी के महामंत्री संजय शर्मा ने तथा आभार प्रदर्शन लोकेश साहू ने किया। कार्यक्रम में प्रमुख रूप से जसबीर दिखी, गुरमीत चावला, जावेद चौहान, गौरव चंद्राकर, किशन देवांगन, तारिणी चंद्राकर, आवेज खान, माणिक साहू, हुलासगिरी गोस्वामी, हार्दिक सोना,

## अतिथियों ने लिया बोरे बासी का आनंद



श्रमिक जागरूकता सम्मेलन के बाद अतिथियों ने बोरे बासी का आनंद लिया। ग्रामीण अंचल में रवेतिहर मजदूर, किसान बासी को मुख्य भोजन के रूप में उपयोग करते हैं। छत्तीसगढ़ के मुख्यमंत्री भूपेश बघेल द्वारा मजदूर दिवस के अवसर पर बोरे बासी खाने के आह्वान को अच्छा प्रतिकार मिला था। इसी को ध्यान में रखते हुए संसदीय सचिव व विधायक श्री चंद्राकर की पहल पर आज अतिथियों व लोगों के लिए बोरे बासी की भी व्यवस्था की गई थी।

## मिलेगा भरपेट भोजन, अन्न केंद्र का शुभारंभ

शहर के बस स्टैंड में शहीद वीरनारायण सिंह श्रम अन्न केंद्र का छा श्रम कल्याण मंडल के अध्यक्ष शफी अहमद व संसदीय सचिव विनोद सेवनलाल चंद्राकर की मौजूदगी में शुभारंभ किया गया। इस दौरान उन्होंने जनप्रतिनिधियों व आम नागरिकों के साथ बैठकर भोजन किया। उन्होंने भोजन की गुणवत्ता व मात्रा में किसी तरह की कोताही नहीं बरतने का निर्देश भी दिए।

मोती साहू, लीलू साहू, कपिल साहू, रेखराज पटेल सहित श्रम अधिकारी बसंत चंद्राकर, महेंद्र साहू, गेमन साहू, सुरेंद्र ठाकुर, अनवर हुसैन, जीके पांडे, प्रमोद खिरौद रावत, विवेक शर्मा आदि मौजूद रहे।

# सांदीपनी एकेडमी अछोटी में तीन दिवसीय वार्षिक खेल महोत्सव का हुआ शुभारंभ



पायनियर संवाददाता < कुम्हारी  
www.dailypioneer.com

सांदीपनी एकेडमी अछोटी (दुर्ग) शिक्षा विभाग, नरसिंग, आईटीआई विभाग के संयुक्त तत्वावधान में प्रतिवर्ष की भांति इस वर्ष भी 15 फरवरी 2023 से तीन दिवसीय एन्सुअल मीट-2023 का शानदार आयोजन किया जा रहा है। महाविद्यालय के इस वार्षिक खेल प्रतियोगिता के शुभारंभ अवसर के मुख्य अतिथि छत्तीसगढ़ योग आयोग के अध्यक्ष ज्ञानेश शर्मा थे। कार्यक्रम में विशेष अतिथि के रूप में इंजीनियर मनोज वर्मा- अधीक्षक अभियंता सीएसईबी रायपुर, मिश्री लाल पाण्डेय-सचिव छत्तीसगढ़ योग आयोग, मंत्री रविन्द्र चौबे के निज सचिव- डी पी तिवारी तथा पंडित रविशंकर शुक्ल विश्वविद्यालय के

पूर्व अध्यक्ष-योगेन्द्र शंकर शुक्ला जी सम्मिलित हुए। अतिथियों द्वारा मां सरस्वती की पूजा अर्चना एवम दीप प्रज्वलन किया गया। अतिथियों का स्वागत पुष्प गुच्छ भेंट कर किया गया। मुख्य अतिथि ज्ञानेश शर्मा जी ने अतिथि उद्घोषण में विद्यार्थियों को अनुशासन और खेल भावना से खेलने एवम जीतने और सीखने की शुभकामनाएं दी गयी साथ ही भविष्य में एक योगा कार्यक्रम आयोजित करने का आश्वासन भी दिया। स्वागत भाषण एवम मार्च पास्ट पश्चात संस्था के विद्यार्थियों द्वारा छत्तीसगढ़ राजकीय गीत अरुण पौरी के धार का गायन पश्चात छत्तीसगढ़ी गीत में रूप ड्रास प्रस्तुत किया गया, इसी बीच प्रतीक चिन्ह भेंट कर अतिथियों का सम्मान किया गया।

# ओला इलेक्ट्रिक ने बिलासपुर में अपना पहला एक्सपीरियंस सेंटर खोला

पायनियर संवाददाता < रायपुर  
www.dailypioneer.com

भारत की सबसे बड़ी इलेक्ट्रिक वाहन कंपनी, ओला इलेक्ट्रिक ने विस्तार करते हुए बिलासपुर में नए एक्सपीरियंस सेंटर खोले हैं। नया एक्सपीरियंस सेंटर व्यापार विहार रोड, व्यापार विहार, बिलासपुर में स्थित है। देश के सभी मुख्य शहरों में ऐसे 200 एक्सपीरियंस सेंटर काम कर रहे हैं, जिनके साथ कंपनी अपने मौजूदा नेटवर्क को मार्च 2023 तक 500 आउटलेट्स तक ले जाएगी। सभी सेवाएं एक छत के नीचे देने के उद्देश्य से ओला एक्सपीरियंस सेंटर इलेक्ट्रिक वाहन प्रेमियों को ओला की इलेक्ट्रिक वाहन टेकनॉलॉजी का अनुभव लें और वाहनों के बारे में पूरी जानकारी एकत्रित करने में समर्थ बनाएंगे। यहाँ ग्राहक एस1

और एस1 प्रो को टेस्ट ड्राइव ले सकते हैं, खरीद के मामले में ओला के ब्रांड चैंपियंस से मदद प्राप्त कर सकते हैं, फर्नीचरिंग के विकल्पों की जानकारी प्राप्त कर सकते हैं, और ओला ऐप पर खरीद का सफर पूरा कर सकते हैं। ये एक्सपीरियंस सेंटर ओला स्क्रूटर की पोस्ट सेल केयर एवं मटेनेंस भी प्रदान करते हैं। टूट्टीर इलेक्ट्रिक वाहन की सेल में लगातार पाँच महीनों तक सबसे आगे रहने और देश के हर कोने में 200,000 से ज्यादा ग्राहक बना लेने के बाद ओला इलेक्ट्रिक आज भारत के बढ़ते टूट्टीर उद्योग में सबसे बड़ा दिग्गज है। भारत में इलेक्ट्रिक वाहन के उपयोग में तेजी लाने के लिए कंपनी ने 'लव ऑन 2 व्हील्स' अभियान जैसे एक्सक्लूसिव ऑफर पेश किए हैं,

जिनके तहत ओला एस1 प्रो खरीदने पर 12,000 रु. की छूट और एक साल तक इसके हाईपर चार्जर नेटवर्क की निशुल्क एक्सेस प्राप्त की जा सकती है। इसके अलावा ग्राहक जीरो डाउन पेमेंट पर ओला स्क्रूटर घर ले जा सकते हैं, 2,499 रु. की शुरुआती ईएमआई और जीरो प्रोसेसिंग शुल्क के साथ 8.99 प्रतिशत की कम ब्याज दर आदि के साथ चुनिंदा क्रेडिट कार्ड्स पर अतिरिक्त छूट प्राप्त कर सकते हैं। इनके अलावा, ग्राहक अपने पेट्रोल स्क्रूटर ब्रांड न्यू ओला एस1एस से बदल सकते हैं और 4,000 रु. तक का बोनस प्राप्त कर सकते हैं। ओला के मौजूदा ग्राहक 'एंडाईएसएज' रिफरल प्रोग्राम का लाभ उठा सकते हैं, और 6,000 रु. तक की ओला मनी प्राप्त कर सकते हैं।

पायनियर संवाददाता < बलौदाबाजार  
www.dailypioneer.com

छत्तीसगढ़ राज्य सूचना आयोग ने प्रकरण क्रमांक A/3393/2019 के सुनवाई 15 फरवरी के दौरान बलौदाबाजार के अपीलार्थी नरेश गनशानी जिला प्रतिनिधि इस्पताल टाहम के पक्ष में दिया अभूतपूर्व फैसला। सूचना के अधिकार अधिनियम के तहत अपीलार्थी द्वारा चाही गयी जानकारी को देने में नगरपालिका बलौदाबाजार के तत्कालीन जनसूचना अधिकारी एवं उप अभियंता नेमीचंद वर्मा सहित संबंधित विभाग के तत्कालीन उप अभियंता भोलाराम पटेल बरत रहे थे कोताही जिस पर राज्य सूचना आयोग के आयुक्त धनवेंद्र जायसवाल ने निर्णय लेते हुए संबंधित दोनों ही अधिकारियों को 25-25 हजार रुपये



के अर्थ दंड से दंडित किया है तथा नगरीय प्रशासन को निर्देश दिया है कि ये राशि वसूली कर सरकारी खजाने में जमा की जाये। उल्लेखनीय है कि सूचना का अधिकार अधिनियम 2005 के तहत प्रत्येक नागरिक को

अधिकार है कि वो शासन द्वारा संचालित किसी भी कार्यालय से निर्धारित मापदंडों के तहत जानकारी ले सकता है तथा शासन-प्रशासन के व्यवस्था के लिए पारदर्शिता अनिवार्य भी है और इससे भ्रष्टाचार पर अंकुश भी लगाया जा सकता है। मामला इस प्रकार है कि अपीलार्थी नरेश गनशानी ने 25 अप्रैल 2019 को नगरपालिका परिषद बलौदाबाजार के जनसूचना अधिकारी एवं उप अभियंता नेमीचंद वर्मा के समक्ष आवेदन प्रस्तुत कर पी.आई.सी. की बैठक 17 जून 2015 के प्रस्ताव क्रमांक 17 में पारित शीम कालीन में पेयजल व्यवस्था हेतु चलाये गये ट्रेक्टर-ट्रैकर के भुगतान के

संबंध में जानकारी चाही थी छ समयविधि में जानकारी नहीं मिलने पर अपीलार्थी द्वारा 28 मई 2019 को प्रथम अपीलीय अधिकारी एवं मुख्य नगरपालिका अधिकारी शीतल चंद्रवंशी के समक्ष अपील प्रस्तुत की गई जिस पर विना सुनवाई के दिनांक 26 जुलाई 2019 को जनसूचना अधिकारी ने अपीलार्थी को वर्ष 2015-16 का कार्य आदि बताकर संबंधित नस्ती गुम होने का वास्ता देते हुए केवल क्टरचना से मनाहंत औपचारिक पत्र स्थानीय पुलिस थाना सिटी कोतावाली बलौदाबाजार को दिनांक 18 जुलाई 2019 को दिया गया। असंतुष्ट होकर अपीलार्थी ने 18 सितंबर 2019 को द्वितीय अपील राज्य सूचना आयुक्त के समक्ष की जिस पर अपीलार्थी ने आयोग को बताया कि पूर्व प्रकरण की भांति नगरपालिका के जनसूचना

अधिकारी द्वारा फिर से नस्ती गुम हो जाने का फर्जी बहाना बनाकर आयोग और अपीलार्थी को गुमराह किया जा रहा और वर्ष 2010-11 के कार्य को 2015-16 बताकर प्रमित किया जा रहा जिसका की कुल राशि 23,60,338/- रुपये का भुगतान 27 फरवरी 2016 को ठेकेदार नितेश शर्मा को किया जा चुका है छ आयोग के समक्ष अपीलार्थी ने सारे साक्ष्य प्रस्तुत कर एफ.आई.आर. करने की मांग की जिसे आयोग के आयुक्त ड्र एम. के. राऊत व ए. के. अग्रवाल ने गंभीरता से लेते हुए 14. जन. 2021, दिनांक 03. जन. 2021 एवं 04.अग. 2022 के आदेश में जनसूचना अधिकारी को नस्ती गुम होने हेतु की गई पुलिस शिकायत के परिपेक्ष्य में एफ.आई.आर. दर्ज करारक प्रति आयोग के समक्ष जमा करे।

# जगुआर टीसीएस रेंसिंग भारत में फॉर्मूला ई में डेब्यू में मुकाबला करने के लिए तैयार

पायनियर संवाददाता < रायपुर  
www.dailypioneer.com

जगुआर टीएस रेंसिंग भारत में हैदराबाद की सड़कों और गलियों में पहली बार इवेंट आयोजित होने वाली 2023 एबीबी एकआइए फॉर्मूला ई वर्ल्ड चैंपियनशिप में अपनी जगुआर आर-ड्राइव 6 का डेब्यू करेगी। ग्रीनको हैदराबाद ई-प्रिंस में शनिवार, 11 फरवरी को स्थानीय समय के अनुसार दोपहर 3 बजे यह रस शुरू होगा। हैदराबाद ऑल इलेक्ट्रिक वर्ल्ड चैंपियनशिप के सीजन 9 के लिए पहले 4 नए ब्रैंड न्यू रस लोकेशंस में से एक है। इस रस में दिल के आकार में बनी हुनेन सागर झील के तट पर 2.83 किमी के स्ट्रीट सर्किट के 32 लैप्स शामिल हैं। जनवरी में इरिहारा में डबल-हेडर में बेहतरिन और

सकारात्मक परफॉर्मंस के बाद ड्राइवर मिच इवांस और सेम बर्ड का लक्ष्य और ज्यादा पॉइंट्स जीतना और पॉइंडियम पर अपनी जगह को सुरक्षित रखना है। दूसरे और तीसरे राउंड में सेम ने तीसरी और चौथी पोजीशन हासिल की। दूसरे और तीसरे राउंड में दसवें और सातवें नंबर पर आने के बाद मिच ने पॉइंट्स हासिल किए। उन्होंने तीसरे राउंड की क्वालिफायंग और प्रारंभिक स्ट्रेज पर काफी शानदार प्रदर्शन किया, जब उन्होंने पहले कार्नर से इस रस का नेतृत्व किया था। जगुआर टीसीएस रेंसिंग ने आधिकारिक स्प्लायर के रूप में AERO के साथ नई साझेदारी की घोषणा की है। पेट इंस्ट्रुटी में क्रांति करते हुए, AERO ने परंपरागत कार पेंट का एक नया विकल्प पेश किया है।

# तीसरी वेस्ट एशियन (प्रेसिडेंट कप ) महिला हैंडबाल चैम्पियनशिप में भारतीय टीम विजेता रही

विजेता भारतीय टीम में दक्षिण पूर्व मध्य रेलवे, बिलासपुर जोन से तीन महिला खिलाड़ी शामिल रही

पायनियर संवाददाता < रायपुर  
www.dailypioneer.com

तीसरी वेस्ट एशियन ( प्रेसिडेंट कप) महिला हैंडबाल चैम्पियनशिप का आयोजन जॉर्डन के अम्मन में दिनांक 07 से 14 फरवरी 2023 तक किया गया था। इस प्रतियोगिता में भारतीय हैंडबाल टीम ने शानदार प्रदर्शन करते हुए प्रथम स्थान पर जीत हासिल किया। भारतीय हैंडबाल की विजेता टीम में भारतीय रेलवे के कुल 06 महिला हैंडबाल खिलाड़ी शामिल थे जिनमें दक्षिण पूर्व मध्य रेलवे के रायपुर मंडल की तीन महिला हैंडबाल



खिलाड़ी निकी, काजल एवं मीलू शामिल थी। इस प्रतियोगिता में शामिल भारतीय हैंडबाल टीम की 16 खिलाड़ियों में 06 रेलवे की महिला खिलाड़ी थी, जिसमें दक्षिण पूर्व मध्य रेलवे की 03 खिलाड़ी, उत्तर रेलवे की 02 खिलाड़ी तथा दक्षिण मध्य रेलवे की 01 खिलाड़ी शामिल थी। इस चैम्पियनशिप में भारतीय टीम सभी छह मैच जीत कर अंक तालिका में

पहले स्थान पर रही, जिसके आधार पर भारतीय टीम ने यह खिताब जीता। भारतीय टीम की इस जीत में दक्षिण पूर्व मध्य रेलवे की इन खिलाड़ियों का अहम योगदान रहा। भारतीय रेलवे के साथ ही दक्षिण पूर्व मध्य रेलवे द्वारा हमेशा से खेलें पर खिलाड़ियों को प्रोत्साहन दिया जाता रहा है। इसी का परिणाम है कि आज इन तीनों खिलाड़ियों ने देश के साथ ही दक्षिण पूर्व मध्य रेलवे का भी नाम रौशन

किया है। इसके साथ ही साथ दक्षिण पूर्व रेलवे की अन्य खिलाड़ियों ने भी विभिन्न राष्ट्रीय एवं अंतरराष्ट्रीय प्रतियोगिताओं में अपनी छाप छोड़ी है। भारतीय रेलवे की हैंडबाल टीम एवं उत्तम शामिल दक्षिण पूर्व मध्य रेलवे के खिलाड़ियों एवं कोच को उनके शानदार प्रदर्शन एवं उपलब्धि पर महाप्रबंधक, दक्षिण पूर्व मध्य रेलवे एवं अधिकारियों व साथी खिलाड़ियों/ कर्मचारियों ने बधाई दी है।

न्यायालय नाथव तहसीलदार सण्डी (पलारी) जिला बलौदाबाजार-भाटापारा (छ.ग.)

न्यायालय अपर कलेक्टर एवं विशेष विवाह अधिकारी, जिला बालोद (छ.ग.)

कलेक्टर एवं जिला निर्वाचन अधिकारी ऋतुराज रघुवंशी

कार्यालय कार्यपालन अभियंता, लोक निर्माण विभाग (भवन/सड़क) उत्तर बस्तर संभाग क्रमांक 1 जगदलपुर

**// इशतहार //**  
रा. प्र. क्र. .../74 वर्ष 2022-23  
आवेदक- केलाश पिता पम्नारायण राम - गुमा प.ह.नं.-01  
सर्व साधारण आम जनता को सूचित किया जाता है कि आवेदक केलाश पिता पम्नारायण जाति सोनार साहित्य गुमा प.ह.नं. 01 रा.प्र.मं. सण्डी तहसील पलारी जिला बलौदाबाजार- भाटापारा छ.ग. द्वारा आवेदन प्रस्तुत किया गया है कि गुमा गुमा प.ह.नं.-01 पिता धर्मि ख.नं. 69/3, 125 कक्षा क्रमांक 0.291, 0.591 है. भूमि पासव्य अधिनियम में आवेदक के नाम पर प्लकन खाने के रूप में दर्ज चला आ रहा है। उनके वादभूमि का मूल किसान किताब कबी गुम से गवा है इसलिए आवेदक के द्वारा उनके वादभूमि को द्वितीय प्रति किसान किताब प्रदाय किने जाने हेतु छ.ग. पं-राज्य सहित 1959 की गावा 144 ए के तहत आवेदन पत्र मय खाने को नकल बी-1, पांचशाला खसरा, नक्शा, कर्ज नहीं प्रमाण पत्र, शपथ पत्र सहित आवेदन पत्र प्रस्तुत किया गया है, जो इस न्यायालय में विचारार्थ है।  
उन संबंध में जिस किसी भी व्यक्ति को दया आर्षित प्रस्तुत किया जाना हो तो स्वतः इस न्यायालय में उपस्थित होकर या अपने अधिभाषक के माध्यम से निवद दिनांक 17.02.2023 को दया आर्षित कर सकते हैं। निवद दिनांक पश्चात प्राप्त दया आर्षित पर कोई विचार नहीं किया जाएगा।  
आज दिनांक 01.02.2023 को मेरे हस्ताक्षर तथा पत्र मुद्रा के द्वारा इशतहार जारी किया गया।  
**सुहर**  
नाथव तहसीलदार सण्डी (पलारी)

**फार्म- अ**  
**// सार्वजनिक सूचना //**  
(नियम -6 देखिये)  
सर्व साधारण की जानकारी के लिए यह अधिसूचित किया जाता है कि आवेदक फंज खान पिता श्री नरेश कुमार साहू, जाति तेली आयु 28 वर्ष, निवासी ग्राम चिंटोद, तह. गुल्बर जिला बालोद छ.ग एवं आवेदिका सत्यभामा पिता श्री टुकेस्वर प्रसाद साहू जाति तेली आयु 27 वर्ष निवासी ग्राम कुसुमकसा तहसील-डोण्डी जिला बालोद छ.ग. द्वारा विशेष विवाह अधिनियम 1954 धारा 05 के अधीन अपने विवाह के लिए आवेदन पत्र प्रस्तुत किया है।  
प्रस्तावित विवाह के विरुद्ध आपत्त करने के इच्छुक कोई भी व्यक्ति इस संबंध में दिनांक 10.03.2023 के पूर्व अपोहाताक्षरी के समक्ष आपत्त प्रस्तुत कर सकता है निर्धारित तिथि के पश्चात प्राप्त आपत्त पर कोई सुनवाई नहीं होगी तथा वह शून्य माना जावेगा।  
आज दिनांक 13.02.2023 को मेरे हस्ताक्षर एवं न्यायालय की मुद्रा सहित जारी।  
**सुहर**  
अपर कलेक्टर एवं विशेष विवाह अधिकारी जिला बालोद (छ.ग.)

**कार्यालय नगर पालिका परिषद बागबाहरा, जिला महासमुन्द्र, छ.ग.**  
दूरभाष क्र. 07707-242178, ईमेल- npbgbr5@gmail.com  
बागबाहरा, दिनांक 15.02.2023  
**//संशोधित ई-निविदा आमंत्रण सूचना //**  
कार्यालयीन पत्र क्रमांक /1487/न.पा./लो.नि.वि./2023 बागबाहरा दिनांक 13.02.2023 के तहत वार्ड क्र. 10 में नवागांव रेलवे क्रासिंग से रवि चन्द्राकर पर तक बी.टी.रोड निर्माण कार्य हेतु ई-निविदा आमंत्रण सूचना प्रकाशन कराया गया था। जिसमें युटिवश सिस्टम टेंडर क्रमांक अंकित नहीं हुआ था। जिसका सिस्टम टेंडर क्रमांक 124751 है। निविदा से संबंधित अन्य जानकारी व नियम एवं शर्तें यथावत रहेंगी।  
**मुख्य नगर पालिका अधिकारी नगर पालिका परिषद बागबाहरा**

**कार्यालय कार्यपालन अभियंता, लोक निर्माण विभाग (भवन/सड़क) उत्तर बस्तर संभाग क्रमांक 1 जगदलपुर**  
**// अल्प निविदा आमंत्रण सूचना //**  
**प्रथम आमंत्रण**  
निविदा विज्ञापन क्रमांक 1025/23/बर्लिन/2022-23 जगदलपुर दिनांक 14.02.2023  
एकीकृत पंजीयन प्रणाली अंतर्गत सक्षम श्रेणी में पंजीकृत ठेकेदारों से निम्नलिखित मैन्युअल निविदा आमंत्रित की जाती है।  

क्रं.	निविदा क्रं.	ठेके की अनुमानित लागत (लाख में)	कार्य का नाम
1.	T0101	41.56	अनुविभागीय अधिकारी (रा.) तोपाकाल के लिये नवीन कार्यालय भवन का निर्माण कार्य

  
नोट:-  
निविदा प्रत्र हेतु आवेदन प्रस्तुत करने की अंतिम तिथि 21.02.2023 उपरोक्त निविदा की जानकारी विभागीय पोर्टल www.cg.nic.in/pwdraipur में भी अवलोकन किया जा सकता है।  
ऑनलाईन से डाउनलोड किया गया निविदा फार्म को प्रेषित करने पर मान्य नहीं किया जाएगा, इस कार्यालय में उपस्थित होकर निविदा फार्म हेतु आवेदन प्रस्तुत करने पर ही निविदा फार्म प्रदाय किया जावेगा।  
अन्य विवरण एवं शर्तें कार्यालयीन दिवस में लोक निर्माण विभाग उत्तर बस्तर संभाग क्रं.1 जगदलपुर के कार्यालय में देखी जा सकती है।  
**कार्यपालन अभियंता लो.नि.वि. भ/स संभाग क्रं. 1 जगदलपुर**  
जी.- 98523/4

# रेडमी 11 प्राइम 4जी केवल 11रु. में खरीदें

पायनियर संवाददाता < रायपुर  
www.dailypioneer.com

देश में अग्रणी स्मार्टफोन ब्रांड, शाओमी इंडिया ने आज बजट सेगमेंट में अपनी सबसे लोकप्रिय डिवाइस रेडमी 11 प्राइम 4जी पर नए आकर्षक ऑफर्स की घोषणा की। ऑल-राउंडर रेडमी 11 प्राइम 4जी अब केवल 11रु. के अपडेट बैक प्रोसेसिंग शुल्क पर नो-कॉस्ट ईएमआई विकल्प के साथ मिलेगा। यह सीमित अवधि का ऑफर 28 फरवरी, 2023 तक लागू रहेगा और उपभोक्ता इन बनेफिट्स का फायदा केवल अपने नजदीकी मो होम और मो रिटेल पार्टनर्स से यह डिवाइस खरीदकर प्राप्त कर सकेंगे। रेडमी 11

प्राइम 4जी दो वैरिएंट्स, 4जीबी 64जीबी और 6जीबी 128जीबी में क्रमशः 12999 रु. और 14999 रु. के शुरुआती मूल्य में मिलेगा। इसके लिए उपभोक्ताओं को 11रु. का भुगतान करना होगा और वो बजाज फिन्सर्व, एचडीएफसी बैंक, आईडीएफसी फर्स्ट बैंक और एचडीबी फाइनेंशल सर्विसेज से नो कॉस्ट ईएमआई में यह डिवाइस घर ले जा सकते हैं। सर्वश्रेष्ठ अनुभव के साथ प्राइम परफॉर्मंस पसंद करने वाले ग्राहकों के लिए डिजाइन किए गए रेडमी 11 प्राइम 4जी में बेहतरीन 50 मेगापिक्सल का एआई ट्रिपल कैमरा सिस्टम और 8 मेगापिक्सल का फ्लैट कैमरा है।

**FORM A PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF SAV Wires COMPANY PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	SAV Wires Private Limited
2. Date of incorporation of corporate debtor	25.08.2011
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Kolkata, Ministry of Corporate Affairs
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U27100WB2011PTC166784
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office (as per MCA records): 563 Jagatipala, Krishan Market Road P.O-Dhalua Kolkata West Bengal 700152
6. Insolvency commencement date in respect of corporate debtor	16-12-2022 (IRP appointed on 07.02.2023. Order copy retrieved from web portal on 15.02.2023)
7. Estimated date of closure of insolvency resolution process	13-06-2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	CA Santanu Brahma Regn. No.: IBI/ IPA-001/ IP-P01482 / 2018-19 / 12251
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: AH - 276, Salt Lake, Sector - II, Kolkata-700091 IBBI Registered Email: ip.santanubrahma@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: AH - 276, Salt Lake, Sector - II, Kolkata-700091 Process Email ID: sawires.ip@gmail.com (Claims should be sent to above process email ID only)
11. Last date for submission of claims	21-02-2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three relevant for each class)	N.A.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) N.A.

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata has ordered the commencement of a Corporate Insolvency Resolution Process of the "SAV Wires Private Limited" on 16.12.2022. The creditors of SAV Wires Private Limited are hereby called upon to submit their claims with proof on or before 21.02.2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in Submission of false or misleading proofs of claim shall attract penalties.

**CA Santanu Brahma**  
Interim Resolution Professional of SAV Wires Private Limited  
IBBI Regn No. IBBIPA-01IP-P01482/2018-19/12251  
(AFA valid till 18.10.2023)